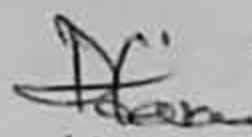


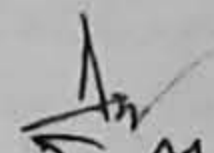
CA 1023/03

Dt. 29.08.05

Hon. Mr. A. K. Bhattacharya, J.M.
Hon. Mr. D. R. Tiwari, AM

At the request made by
Sri Sanjay Shukla, holding brief of
Sri R. P. Singh, counsel for applicants
case is adjourned to 22.09.05.
Sri S.K. Srivastava, counsel for
private respondents is present


AM

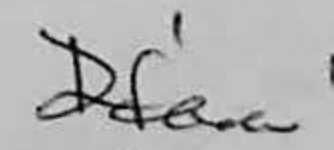

J.M.

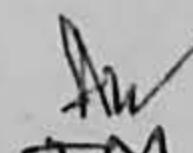


22/09/05

Hon. Mr. A.K. Bhattacharya, J.M.
Hon. Mr. D.R. Tiwari, AM.

Sri R.P. Singh for the applicant.
Sri K.P. Singh for the official respondents.
Sri S.K. Srivastava for the private respondents.
Learned counsel for the applicants seeks
permission for withdrawing this O.A. with
liberty to approach the appropriate forum
to agitate his grievances. The applicants
are permitted to withdraw this O.A. Accordingly,
the O.A. is dismissed as withdrawn. However,
a liberty is given to the applicants at this
case to approach the appropriate forum
to agitate their grievances, if so advised.


AM


J.M.

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